

Defective Case Register from 2025-03-11 to 2025-03-11

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/9820/2025	SANGRAM KUMAR SINGH	2025-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affidavit not made in the I.A. petition.(I.A. no 4102/2025).
2	D-WP(C)/9985/2025	CHANDRAKANTA NAYAK	2025-03-11	Legible copy of page No.12 and 19 to be filed
3	D-MATA/9862/2025	GYANA RANJAN MAHAPATRA	2025-03-11	1. Period of Delay 33 days.
4	D-WP(C)/9721/2025	BYOMAKESH TRIPATHY	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1- name of police station not correctly furnished in place of op no -3 in cause title.2-custody of op no 5 mentioned in prayer not correct.
5	D-WP(C)/9646/2025	JITENDRA KUMAR LENKA	2025-03-11	Reference certificate furnished but status of the case not furnished.
6	D-WP(C)/9745/2025	SUBAS CHANDRA DAS	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
7	D-CMP/9256/2025	SURYAKANTA DWIBEDI	2025-03-11	Civil suit no .mentioned in order sheet of impugned order does not tally with cause title of impugned order and in the body of c .m .p .
8	D-CRLMP/7261/2025	RONALISA PRADHAN	2025-03-11	Place it after filing of legible copy of anxs 1 and 2
9	D-CRLMC/7256/2025	ARUN KUMAR MISHRA	2025-03-11	14-NOT PROPERLY INDEXED. Synopsis and date chart not furnished in index.
10	D-WP(C)/9744/2025	ARUN KUMAR ACHARYA	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-WP(C)/9784/2025	DILIP KUMAR SAHU	2025-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Petitioner No-4 executed as Ananda in stead of Ananta be corrected.2.Reference Certificate not correctly furnished
12	D-RPFAM/9612/2025	PRADEEP KUMAR PANDA	2025-03-11	Legible copy of anx.2 be filed.(ii)IA not page marked.
13	D-CONTC/9691/2025	ADV.	2025-03-11	1. Annexures- A and B not shown in the Index of the Petition.

14	D-WP(C)/9611/2025	BISWARANJAN MAHARATHA	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Date of execution of vakaltnama not furnished.2.The mobile and enrollment number of all the counsel in vakaltnama not furnished
15	D-CRLMP/7390/2025	SAMBIT SAMAL	2025-03-11	Petition not correctly addressed to Honorable Court
16	D-WP(C)/9638/2025	DEEPALI MAHAPATRA	2025-03-11	Undertaking in affidavit not signed by counsel.2.The name of opp.parties in vakaltnama not correctly furnished
17	D-CONTC/9708/2025	ADV.	2025-03-11	1. Annexure- 3 at page no. 10 not legible.
18	D-CRLMC/7181/2025	SURYANARAYAN BISWAL	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.F.I.R No.0069/2022 dated 03.07.2016 mentioned in Annex-2 of para-4 of the petition and F.I.R No.0068/2022 dated 03.07.2016 mentioned in Annex-7 of the Index and book marked Index does not tally with under Annex-2 and under Annex-7.2.Page no.17 not neat and legible.
19	D-WP(C)/9618/2025	SAIBRATA RATH	2025-03-11	Legible copy of page No.56,57,58,122 and 123 to be filed
20	D-RPFAM/9544/2025	RAGHUNATH DASMOHAPATRA	2025-03-11	Period of Delay 188 days 2. opp.Party no.1 in court below is not made as a party. 3. Good ground certificate not furnished
21	D-CRLMC/7183/2025	SATYA RANJAN PATI	2025-03-11	This may be register as CRLMA.
22	D-CONTC/9824/2025	ADV.	2025-03-11	PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED
23	D-WP(C)/9758/2025	DIGAMBARA MISHRA	2025-03-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-OTAPL/9573/2025	TUSHAR KANTI SATAPATHY, SR, S.C (GST, CENTRAL TAX AND CUSTOM)	2025-03-11	3-AUTHENTICATION FEE IS DEFICIENT. AU Fee Rs.1.10 p/- to be paid 2. Annex number not correctly furnished in cause title of the I.A.no.66 of 2025. 3.Page nos.335 and 336 not neat and legible.
25	D-WP(C)/9740/2025	SUBAS CHANDRA DAS	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
26	D-WP(C)/9847/2025	AKSHYANGSHU SEKHAR NANDY	2025-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Petition not correctly addressed to Honorable Court 2.D.C.Fee of Rs.12/- to be paid on C.T.

27	D-WP(C)/9659/2025	MAHESWAR MOHANTY	2025-03-11	1. Annexure-10 not correctly page marked and also not in order. 2. Annexure-10 is to be corrected accordingly in the book mark index
28	D-CRLMC/7294/2025	PRATIK NAYAK	2025-03-11	1. Paragraph no. not correctly furnished on declaration in I.A.2. The name of the petitioner on cause title not mentioned in the impugned order dated 06.02.2025.
29	D-ABLAPL/7435/2025	SUSANTA KUMAR BARAL	2025-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.12 and 13 not neat and legible.
30	D-TRP(C)/9930/2025	ASHOK KUMAR BEHERA	2025-03-11	C.P. case number appears to be wrong in Prayer of CMP.
31	D-RVWPET/9716/2025	SAMVIT MOHANTY	2025-03-11	IA may be filed for stay as furnished in the prayer
32	D-ABLAPL/7441/2025	SUSANTA KUMAR BARAL	2025-03-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. No.of G.R.Case on cause title does not tally with para-3 of the petition.
33	D-ABLAPL/7444/2025	SURYAKANTA DWIBEDI	2025-03-11	.Subject Code incorrectly Mentioned
34	D-CRLMC/7324/2025	BISWABHUSAN DAS	2025-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure-2 not page marked in Index. 2.Page nos.8 9 10 and 16 not legible.
35	D-BLAPL/7391/2025	GOURAV MOHANTY	2025-03-11	1.Date of rejection order under Annexure-2 does not tally with para-4 of the petition.
36	D-BLAPL/7436/2025	JYOTIRMAYA SAHOO	2025-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama.
37	D-CMP/9881/2025	BIBHUTI BHUSAN MISHRA 2	2025-03-11	Name of opp .party no .11 does tally with name in cause title of impugned order under annexure - 5 . Page -29 of impugned order is not neat .
38	D-BLAPL/7429/2025	JYOTIRMAYA SAHOO	2025-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama.
39	D-BLAPL/7443/2025	SURYAKANTA DWIBEDI	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
40	D-BLAPL/7421/2025	PRADIPTA BEURA	2025-03-11	1. As per rejection order under Annexure-4, the name of the Lower Court does not tally with Petition.
41	D-BLAPL/7455/2025	DILLIP KUMAR MOHANTY	2025-03-11	Cause Title PS case No39/2025 corresponding to GRcase No64/2025in JMFC Mahanga But Rejection order Bail Application 29/2025 Addl S J Salipur.
42	D-BLAPL/7416/2025	GOKULANANDA SAHU	2025-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. As per rejection order under Annexure-2, the name of the Lower Court does not tally with cause title. 2. Synopsis and Date Chart not properly furnished in Index. 2. Page nos. 10 and 11 not neat.
43	D-BLAPL/7438/2025	BISWORANJAN SWAIN	2025-03-11	GR Case No in Rejection order is mentioned as 224 of 2025 but in Cause Title mentioned as 244/2025. difference to be reconciled. 2. No Date of execution in V. Nama
44	D-CONTC/9564/2025	BIJAYALAXMI SAHOO	2025-03-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
45	D-WP(C)/9892/2025	RAGHUNATH DASMOHAPATRA	2025-03-11	.Subject Code Not Furnished .
46	D-WP(C)/9640/2025	RANJAN KUMAR ROUT	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-CONTC/9568/2025	RAGHUNATH DASMOHAPATRA	2025-03-11	This contc is premature one
48	D-WP(C)/9720/2025	PRAFULLA KUMAR LENKA	2025-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Petition not correctly addressed to Honorable Court 2- authorisation to swear affidavit on behalf of petitioner no 2 not furnished. 3- petitioner no 2 not executed in v.nama.
49	D-WP(C)/9623/2025	GANESH PRASAD SAMAL	2025-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Mobile number of all the counsel in vakaltnama not furnished. 2. Annexures-5 and 6 in book marks index and index of the writ petition not correctly page marked. 3. I.A No. 4031 and 4032 of 2025 have been filed for self same prayer.
50	D-BLAPL/7322/2025	AMLAN SHAKTI PAUL	2025-03-11	1. Informant address mentioned in the cause title. 2. Name of the petitioner on cause title does not tally with Index.
51	D-BLAPL/7396/2025	ASIT KUMAR JENA	2025-03-11	Date of rejection order not correctly furnished in index and Book mark.
52	D-CRLMC/7226/2025	JYOTIRMAYA SAHOO	2025-03-11	3-AUTHENTICATION FEE IS DEFICIENT. 1. Authentication fee Rs. 2.75/- to be paid.

53	D-ABLAPL/7389/2025	CHIRANJIB ROUT	2025-03-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
54	D-ABLAPL/7458/2025	KSHIROD KUMAR ROUT	2025-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 14 to 17 not neat.
55	D-CRLMC/7213/2025	SOUMYA RANJAN MOHANTY	2025-03-11	1. Page nos. 15 to 20 not legible. 2. Authentication fee Rs. 4.40/- to be paid.
56	D-ABLAPL/7418/2025	JUGALA KISHORE PANDA	2025-03-11	.Petition not correctly addressed to Honorable Court
57	D-ABLAPL/7411/2025	TRILOCHAN RATH	2025-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraphs not correct in declaration and occupation not furnished. 2.Petitioner nos. 3 and 4 being minor but they are signature in V.nama not guardian.
58	D-RVWPET/9853/2025	NIROD KUMAR SAHU	2025-03-11	Place it after furnishing of C.fee paid in RSA
59	D-WP(C)/9765/2025	RABINDRA NATH PANDA	2025-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C.Fee Of Rs.36/- to be paid On C.T
60	D-ABLAPL/7454/2025	BYOMAKESH TRIPATHY	2025-03-11	PS case not furnished.
61	D-BLAPL/7359/2025	JUGALA KISHORE PANDA	2025-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Vnama not properly stamped.Annexure-1 not mentioned in index as per para-1.Annexure 2 not mentioned in file.
62	D-ABLAPL/7445/2025	BIBHU PRASAD DAS	2025-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 53 and 77 not neat.Date not mentioned in the v.nama.
63	D-BLAPL/7413/2025	SAMBEET PATTANAYAK	2025-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the prosecutrix/ informant shall not be furnished in the petition. 2.Paragraphs of the petn. in declaration and sl. n04 of affidavit not correct. 3 SPL.G.R.no., not tally with rejection order.4. D.C. fee Rs. 2/- to be paid on V.NAMA.
64	D-WP(C)/9834/2025	BIJAYA KUMAR PATTANAIK	2025-03-11	Date mentioned under annexure-6 not tally with the Book mark index and Index of the writ petition

65	D-BLAPL/7406/2025	JUGALA KISHORE PANDA	2025-03-11	Year of the G.R. not correct in synopsis and petition.
66	D-WP(C)/9636/2025	LAXMIKANTA MOHANTY	2025-03-11	Page No.23 under Annexure-3 not filed.
67	D-CRLMP/7074/2025	ALOK KUMAR MOHAPATRA	2025-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-WP(C)/9738/2025	NIROJ KUMAR MAHAPATRA	2025-03-11	Complete address of OP No 6 not furnished.
69	D-WP(C)/9755/2025	SOUMYA RANJAN PATI	2025-03-11	1.D.C.Fee Of Rs18/- To be Paid On The C.T.
70	D-WP(C)/9641/2025	NIRMAL RANJAN ROUTRAY	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
71	D-WP(C)/9620/2025	TRILOCHAN PANIGRAHI	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.The name of the opp.parties in index,synopsis, date charts and Vakaltnama not correctly furnished.2.Mobile number of all the counsel in vakaltnama not furnished.
72	D-WP(C)/9707/2025	SRINIBASH SATAPATHY	2025-03-11	Legible copy of Annexure-3 to be filed
73	D-WP(C)/9762/2025	HRUDANANDA MOHAPATRA	2025-03-11	.Petition not correctly addressed to Honorable Court
74	D-WP(C)/9696/2025	JYOTSNARANI RATH	2025-03-11	.Petition not correctly addressed to Honorable Court
75	D-CONTC/9598/2025	ADV.	2025-03-11	1.vakalatnama Not filed 2.Affidavit is in the name of petitioner no 2 but oath taken by petitioner no .-1
76	D-WP(C)/9742/2025	SIDDHARTH PRASAD MISHRA	2025-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page No 16 and 18 not neat and Legible.
77	D-CRLREV/3869/2025	HARIPAD MOHANTY	2025-03-11	undertaking for filing of translation copy of odiya annexure not furnished. GRcase no not correctly furnished in index under annexure-5
78	D-WP(C)/9705/2025	BIKRAM CHANDRA GHADAI	2025-03-11	1.Date charts not alphabetically paginated.2.Opp.party No.5 is not properly described
79	D-WP(C)/9836/2025	KAPILA CHARAN NAYAK	2025-03-11	1.Legible copy of page no.9 to be filed.2.Annexure-2 not attested as true copy.3.Copy not served on S.C. (T)
80	D-WP(C)/9807/2025	DR.PURUSOTTAM CHULI	2025-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos . 14 15 and 16 not neat.
81	D-WP(C)/9783/2025	DILIP KUMAR SAHU	2025-03-11	1.Date mentioned in the annexure-2 and also in the annexure -6 does not tally with the Index.

82	D-WP(C)/9970/2025	KUNAL KUMAR SWAIN	2025-03-11	Page No. 19 is not legible
83	D-WP(C)/9823/2025	RAMAKRISHNA BISOI	2025-03-11	Date mentioned under annexure-2 not tally with the Book mark index and index of the writ petition.
84	D-BLAPL/7388/2025	CHIRANJIB ROUT	2025-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 43 and 44 partially neat. 2.Signature of executants not tally with rej.order.
85	D-WP(C)/9875/2025	RAJKISHORE SWAIN	2025-03-11	1The age of petitioner No.2 and opp.party No.5 not furnished.2.Authorization with regard to swear the affidavit on behalf of another petitioner not furnished.3.Age of the petitioners in vakaltnama not furnished.4.The name of the counsel in capital letter and enrollment number in last page of writ petition not furnished. 5.The name of the petitioners in index,synopsis ,date charts, affidavit and vakaltnama not correctly furnished.
86	D-WP(C)/9736/2025	NIROJ KUMAR MAHAPATRA	2025-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Incomplete Pg.21 not market as anx.7 on the top .(ii)Pg no.16 is not legible.
87	D-CRLMP/7166/2025	PRAVASH CHANDRA JENA	2025-03-11	1.Page no.9 has repeated twice.
88	D-WP(C)/9917/2025	RAMDAS ACHARY	2025-03-11	I.A.is not page marked
89	D-CONTC/8374/2025	NIHAL RATH	2025-03-11	No affidavit made on behalf of co-petitioners.
90	D-WA/9424/2025	SUBHA BIKASH PANDA, A.G.A.	2025-03-11	Anex.7 8 and 9 page No.88 date of order not tally with Index.
91	D-WP(C)/9825/2025	SURESH KUMAR JENA	2025-03-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraphs not correctly mentioned in both the declaration part of affidavit.(in writ petition and in I.A.petition.)
92	D-ABLAPL/7450/2025	SURYAKANTA DWIBEDI	2025-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 9 to 12 are not neat.
93	D-WP(C)/9802/2025	DEEPAK GOCHHAYAT,C.G.C	2025-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex.4 not furnished in page no.128.2.page nos. 147 and 149 partially neat.3. Arising out of in annex.5 and 6 not tally with index.
94	D-ABLAPL/7392/2025	LINGARAJ SARANGI	2025-03-11	Name of informant should not be mentioned as per standing order.Put up for further SR.

95	D-WP(C)/9804/2025	GAJENDRANATH ROUT	2025-03-11	14-NOT PROPERLY INDEXED. Page marking not correctly mentioned in index.
96	D-CRLMC/7283/2025	PRANAYA KUMAR MAHARAJ	2025-03-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Certified copy of FIR reflecting G.R., not filed . 2.As per index annex.1 not furnished in the petition.3.G.R. not correctly furnished in the prayer of I.A and al so vernacular certificate not furnished in affidavit of I.A.
97	D-BLAPL/7374/2025	HIMANSHU BHUSAN DASH	2025-03-11	T.R case not tally with cause title and synopsis.
98	D-RVWPET/9526/2025	ADV	2025-03-11	1. Date of order not correctly furnished in the first page
99	D-ABLAPL/7462/2025	BIJAYANANDA DASH	2025-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 to 14 not legible.2. Relationship of the petitioner No.3 not furnished in the cause title
100	D-ABLAPL/7459/2025	SURYAKANTA DWIBEDI	2025-03-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. P.S. no. not correct in para. 2 of petition. 2. Petitioner no.2 not signed in V.nama.
101	D-ABLAPL/7466/2025	PRASANT KUMAR SAHOO	2025-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
102	D-WP(C)/9855/2025	BISHNU BRATA SINGH	2025-03-11	Page No 12 13 and 15 not Neat and Legible.
103	D-WP(C)/9926/2025	RAMDAS ACHARY	2025-03-11	Annexure-12 and 13 not properly arranged as per index and averment of writ petition
104	D-WP(C)/9663/2025	GOPINATH MISHRA	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Court fee of Rs. 12/- payable ,Rs.6/- paid, Rs. 6/- to be paid. 2. serial no not correctly mentioned in the index.
105	D-WP(C)/9857/2025	HARIPAD MOHANTY	2025-03-11	Page No 17 and 18 not Neat and Legible.
106	D-WP(C)/9749/2025	SASWAT KUMAR ACHARYA	2025-03-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page No 30 33 34 39 40 41 42 45 46 47 and 49 not Neat and Legible
107	D-WP(C)/9927/2025	JYOTIRMAY GUPTA	2025-03-11	Age of the petitioner in vakaltnama not furnished.
108	D-WP(C)/9651/2025	NIRANJAN LENKA	2025-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

109	D-WP(C)/9785/2025	DILIP KUMAR SAHU	2025-03-11	1.Date of copy of representation not tally with Index. 2..Petition not correctly addressed to Honorable Court
110	D-ABLAPL/7467/2025	PRASANT KUMAR SAHOO	2025-03-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.11 12 18 and 19 not neat.
111	D-WP(C)/9656/2025	TUKUNA KUMAR MISHRA	2025-03-11	Paragraphs not correctly mentioned in the declaration part of the affidavit in the I.A. petition
112	D-LAA/9743/2025	SASWATI MOHAPATRA	2025-03-11	Put up for S.R after Valuation of the Appeal and C.Fee Payable is furnished.
113	D-WP(C)/9772/2025	SANTOSH KUMAR SAMANTARAY,C.G.C	2025-03-11	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.C. Fee of Rs. 18/-Payable Paid Rs.06/-only.D.C.Fee of Rs.12/- to be Paid.2.Date of declaration in the Affidavit not furnished.3.Some Pages in Annexure-2 not legible.4. Memo of appearance not complete.5. Not correctly addressed in the I.As
114	D-WP(C)/9699/2025	ARUN KUMAR PATRA	2025-03-11	Date of agreement mentioned in the index under annex.2 not tally to annex.2 as annexed.
115	D-WP(C)/9771/2025	BIRAJA PRASAD TRIPATHY	2025-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Petitioners No-2 to 4 not executed in the Vakalatnama.2 .Declaration of the Affidavit not complete
116	D-CRLMC/7244/2025	JUGALA KISHORE PANDA	2025-03-11	14-NOT PROPERLY INDEXED.
117	D-WP(C)/9888/2025	HARIKRUSHNA PANIGRAHI	2025-03-11	NEAT COPY OF PAGE NO 20 TO 22 43 56 TO65 TO BE FILED
118	D-WP(C)/10004/2025	DURGESH NARAYAN RATH	2025-03-11	Page 40 41 43 and 44 not legible.
119	D-WP(C)/9891/2025	UPENDRA KUMAR SAMAL	2025-03-11	Page marked under annexure-2 not in order .
120	D-RSA/10057/2025	TUSAR KUMAR MISHRA	2025-03-11	1.Date of judgment and Decree in the Being Aggrieved Portion and in the Prayer be corrected.
121	D-WP(C)/9747/2025	SUBAS CHANDRA DAS	2025-03-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
122	D-WP(C)/9695/2025	ADITYA NARAYAN RAY	2025-03-11	.Receipt Showing Serv.copy To ct not Filed.

123	D- CONTC/9654/2025	ADV.	2025-03-11	1. Addressed of Honble C.J. not correctly furnished.
124	D- CRLMC/7232/2025	MANOJ KUMAR MOHANTY (2)	2025-03-11	1. This case related to sexual offence the name of victim and her address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter
125	D- CONTC/9796/2025	GAJENDRANATH ROUT	2025-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Sl. no. 2 not correctly furnished in affidavit. 2. Not properly index
126	D-WP(C)/9697/2025	PRANAYA KUMAR MISHRA	2025-03-11	.Receipt Showing Serv.copy To it not Filed.
127	D- CRLMC/7235/2025	ATAL BIHARI LENKA	2025-03-11	1. Date of order not correctly furnished in cause title
128	D- BLAPL/7139/2025	PRIYA RANJAN SINGH	2025-03-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. P.S. case number does not tally averments 3 and cause title.
129	D-WP(C)/9711/2025	NIRANJAN PANDA	2025-03-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner number 1 not executed vakalatanama.
130	D-WP(C)/9698/2025	AFRAAZ SUHAIL	2025-03-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
131	D- WP(C)/10017/2025	KAJAL SAHOO	2025-03-11	1.I.A. petition not correctly addressed to Honorable court. 2..Petition not correctly addressed to Honorable Court
132	D-WP(C)/9786/2025	RAMESH CHANDRA JENA	2025-03-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Fathers name the petitioner not mentioned in the cause title and vakalatnama.Page no 11 to 14 and 17 to 21not proper arranged.
133	D- CRLMC/7108/2025	DURGA DAS ROY	2025-03-11	1. Page no.33 not filed. 2. GR case number not correctly furnished in para no.3 of the I.A. petition.
134	D-WP(C)/9835/2025	PRASANTA KUMAR MISHRA	2025-03-11	1) Date mentioned under annexure-17 not tally with the averment of the writ petition at page no 9.(2). In index serial no 7 not mentioned
135	D- CRLMC/7417/2025	JUGALA KISHORE PANDA	2025-03-11	1. Sl. no. 2 Father name not correctly furnished in affidavit. 2. C.T. case number not correctly furnished in Synopsis,cause title, para no.1 and Prayer of the petition.
136	D- CONTC/9949/2025	SATYABRATA MOHANTY (1)	2025-03-11	IN AFFIDAVIT THE DEPONENT IS NOT AUTHORIZED BY OTHER PETITIONERS

137	D-WP(C)/10084/2025	SURYANSHI SRIVASTAVA	2025-03-11	Age of opp.party no 4 not furnished.
138	D-WP(C)/9960/2025	SATYABRATA MOHANTY (1)	2025-03-11	Page No 33, 34, 35, 43, 44, 45, 50, 53 and 54 not Neat and Legible.
139	D-BLAPL/7365/2025	DEEPAK KU SAHOO	2025-03-11	IN V Nama Petitioner Biswanath Mallik has been written as Biswanath Ma . Biswanath Mallik has signed in V Nama as Biswanath Malik.
140	D-CONTC/9555/2025	BIJAYALAXMI SAHOO	2025-03-11	Writ petition no .furnished in synopsis appears not correct .
141	D-BLAPL/7412/2025	DEBIDUTTA MOHAPATRA	2025-03-11	Cause title shows CT 351/2024 Corresponding Laxmisagar PS Case No 164 of 2024 JMFC IV Bhubaneswar but Rejection order CT 224 of 2024 of PS case No 351/2024 of 2nd Addl SJ Bhubaneswa
142	D-CONTC/9610/2025	ADV.	2025-03-11	1. Period of Delay 2683 days
143	D-MACA/9492/2025	ANANGA KUMAR OTTA	2025-03-11	1.Authorization with regard to swear affidavit on behalf of the other appellant not furnished in I.A. affidavit
144	D-BLAPL/7414/2025	GOKULANANDA SAHU	2025-03-11	Cause Title Shows GR 126 /2025 Of SDJM Padampur Rejection order shows BA 29 of 2025 Addl Session Judge Padampur.
145	D-WP(C)/9978/2025	SAROJA KANTA SAMAL	2025-03-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
146	D-CONTC/9911/2025	ADV.	2025-03-11	Provision of Law not correctly furnished
147	D-CONTC/9599/2025	ADV.	2025-03-11	1.Xerox attested copy of impugned order 26 .04 2024 filed 2.Xerox attested c . copy of order dated 26 .04 2024 in w .p (c) -11917/2024 and net copy of judgement in w .p(c) -35563/2020 with batch of cases filed are under annexure - 1 and 2
148	D-WP(C)/9984/2025	ANINDYA KUMAR MISHRA	2025-03-11	1.I.A.is not addressed to Honorable court.2.The age of opp.party No.5 not furnished.
149	D-CONTC/9552/2025	BIJAYALAXMI SAHOO	2025-03-11	Xerox attested c .copy of order passed in w .p (c) -8452/2024 filed as per index is not annexure marked .put for S .R ,after removal of such defect
150	D-CONTC/9647/2025	SRIDHAR RATH	2025-03-11	1. Nomenclature not furnished in V.nama

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 11-03-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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